GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:402 ANSWERED ON:14.03.2012 CMD AND DIRECTORS IN CPSUS Alagiri Shri S. ;Jaiswal Shri Gorakh Prasad

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the total number of posting of Chairmen and Managing Directors (CMDs) and Directors made in Central Public Sector Undertakings (CPSUs) during the last three years;
- (b) the number of IAS/IPS/IRS officers among the above postings;
- (c) whether specialized persons are not posted in CPSUs for using their specialized service;
- (d) if so, the steps taken/being taken by the Government for selection of specialized person as CMD/Director, etc.; and
- (e) if not, the reasons therefore?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF PERSONNAL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF THE STATE IN THE PRIME MINISTER'S OFFICE. (SHRI V. NARAYANASAMY)

(a) The number of persons appointed as Chairmen & Managing Directors (CMDs) and Directors in Schedule 'A' & 'B' Central Public Sector Undertakings (CPSUs) during the last three years is as under:

2009-10 : 92 2010-11 : 96

2011-12 : 128

(b) The number of IAS/IPS/IFS/IPS Officers among the above postings:

2009-10 : 2

2010-11 : 1

2011-12 : 3

(c) No Madam, there is a set mechanism for processing of appointment of Board level posts. As per the normal procedure, after the finalization of job description and qualifications required for the post, the post is advertised and the Public Enterprises Selection Board (PESB) calls the eligible candidates for interaction. The PESB, on the basis of qualification, experience in the relevant field and performance of the candidates in the interview, gives its recommendation for appointment to the post. Only in rare and exceptional cases, when the PESB is unable to find suitable candidate for the post, the post is filled up from organized service on deputation basis.

- (d) Since, selection of candidates in PSUs is already being done through set mechanism keeping in view the specialization/experience/ qualification required for the post, no change is required in the present procedure.
- (e) In view of reply to (c) & (d) above, question does not arise.